## CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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O.A. No.60/711/2018

Date of decision: 25.2.2020

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J). HON'BLE MS. NAINI JAYASEELAN, MEMBER (A).

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Vijay Kumar aged around 42 years, son of Sh. Anant Ram, R/o H. No.1178 F.F. Sector 42-B, Chandigarh, working at the post of (S.S. Master, Govt. Model High School, Sector-25, Chandigarh) Group-C.

...APPLICANT

BY: SH. SUDESH KUMAR PANDEY VICE SH. KARAN NEHRA, COUNSEL FOR THE APPLICANT.

#### **VERSUS**

- Directorate of School Education, Chandigarh Administration,
   First Floor Deluxe Building, Sector-9D, Chandigarh.
- 2. District Education Officer, Chandigarh Administration, First Floor, Deluxe Building, Sector-9D, Chandigarh.
- Headmistress, Government Model High School, Sector-25,
   Chandigarh.

...RESPONDENTS

BY: SH. ARVIND MOUDGIL, COUNSEL FOR THE RESPONDENTS.

### **ORDER (Oral)**



### **SANJEEV KAUSHIK, MEMBER (J):-**

- 1. Learned counsel for the respondents informs this Court that this O.A. challenging suspension order dated 19.3.2018 has been rendered infructuous as respondents have completed the inquiry and also imposed punishment of stoppage of three increments upon the applicant and he has been reinstated into service.
- 2. In view of the above, this petition has been rendered infructuous and stands disposed of as such.

# (NAINI JAYASEELAN) MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Date: 25.2.2020. Place: Chandigarh.

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